

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. NO.177508 OF 2019

IN

Petition(s) for Special Leave to Appeal (C) No(s). 11584/2019

(Arising out of impugned final judgment and order dated 31-10-2018 in MP No. 7267/2018 passed by the High Court Of Judicature At Allahabad)

BHARAT PETROLEUM CORPORATION LTD. & ORS.

Petitioner(s)

VERSUS

SANJEEV ARORA & ORS.

Respondent(s)

(APPLICATION FOR DIRECTIONS)

Date : 26-11-2019 This petition was MENTIONED today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. Sanand Ramakrishnan, AOR
(MENTIONED BY)

For Respondent(s) Ms. Vibhooti Malhotra, AOR

Mr. Anish Agarwal, AOR

Mr. T. Mahipal, AOR

UPON being mentioned the Court made the following
O R D E R

On being mentioned I.A. NO.177508 OF 2019 is taken on Board.

List the application (I.A. NO.177508 OF 2019) for Directions
on Friday, the 29th November, 2019.

(MAHABIR SINGH)
COURT MASTER

(BEENA JOLLY)
BRANCH OFFICER